

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-11-2023 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/72(CHE)2021
NAME OF THE PETITIONER : Union Bank Of India
NAME OF THE RESPONDENT(S) : Nisha Purushothaman
UNDER SECTION : Sec 95(1) of IBC, 2016

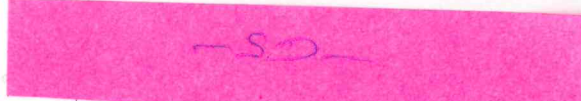
ORDER

None appears for the Petitioner.

In view of the pendency of the matter before the Hon'ble Supreme Court in case no.WP(C)/510/2022, Sanjay Singal &Anr Vs Union of India &Ors, post this matter on 18.12.2023 for further hearing.


**RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)**

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**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**